

Loss to SAIL by export of steel plates

5773. SHRI AMAL DATTA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Steel Authority of India Limited is incurring losses by exporting steel plates at International prices;

(b) if so, the losses thus incurred during 1987, so far;

(c) the likely losses to be incurred to meet the export commitment during '1987; and

(d) the reasons and extent of over production of steel plates ?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) (a) Yes, Sir.

(b) and (c). Average loss is Rs. 800 per tonne when compared to the variable cost.

(d) The production is in keeping with the technological requirements of the plate mill so as to enable it to gradually build up its capability to produce to meet anticipated demand.

Range of LPT in hill area

5774. SHRI HUSSAIN DALWAI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the range of a Low Power TV transmission centre if the area is plain without any obstacle of hilly terrain; and

(b) what area does the Low Power TV transmission centre cover the area is hilly ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A. K. PANJA) :

(a) In the plains, the service range of a 100 Watt TV transmitter is a radius of about 25 Kms, covering an area of approximately 2000 Sq. Kms.

(b) In hilly areas, the transmission range is restricted due to geographical obstructions. The area covered varies and is dependent upon the local terrain conditions.

Transfer of salt pan lands to Maharashtra

5775. SHRI HUSSAIN DALWAI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Salt Department of Union Government owns huge plots of lands in Bombay city;

(b) whether Maharashtra Government had requested Union Government to hand over salt pan lands to the State Government for housing purposes;

(c) whether Union Government have taken a decision to transfer the salt pan lands to the State Government; and

(d) if so, the area of salt pan lands proposed to be handed over ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (d). Some of the salt pan lands in Bombay are surplus to the requirements for salt manufacture. The Government of Maharashtra have requested for utilisation of some of these surplus lands for their schemes for rehabilitation of slum dwellers. It has been decided that the surplus lands, as and when identified after survey, will be utilised both by the Central Government and State Government in mutually agreed proportions.

HUDCO loans to states

5776. SHRI HUSSAIN DALWAI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the State-wise quantum of loans sanctioned by HUDCO so far;

(b) the agency through which the supervision of loans disbursed is made;

(c) whether HUDCO appoints its own staff in every State to look after the work undertaken through HUDCO loans; and

(d) if not, the machinery which appraises HUDCO about the proper utilisation of the loans advanced ?